

इस्थाल और खान मंत्री (श्री बीजू पटनायक) : (क) बोकारो स्टील लि० की स्थापना के परिणामस्वरूप 6,170 परिवारों के 37191 व्यक्ति विस्थापित हो गये थे।

(ख) और (ग). सरकार की नीति के अनुसार विस्थापित परिवारों के पुनर्वास के लिए अन्य बातों के साथ साथ निम्नलिखित कदम उठाये गये हैं :—

1. बिहार सरकार ने विस्थापित व्यक्तियों के पुनर्वास के लिए गांवों में वैकल्पिक गृहस्थान दिए हैं ;
2. जिन लोगों की भूमि अर्जित की गई है उन्हें दिखे जाने वाले मुआवजे की राशि (पहले तय की गई दर के हिसाब में) बोकारो स्टील लि० द्वारा राज्य सरकार के पास पहले ही जमा करा दी गई है ;
3. मुआवजे के अलावा बोकारो स्टील लि० ने विस्थापित व्यक्तियों के पुनर्वास के लिए बिहार सरकार द्वारा बनाई गई पुनर्वास योजना की 50% लागत वहन करना स्वीकार कर लिया है (अनुमानित लागत 42 लाख रुपये) ;
4. विस्थापित परिवारों के शिक्षा और कार्यक्षमता के अत्यन्त निम्न-स्तर को देखते हुए, बोकारो स्टील लि० ने अकृशल कामगारों के लिए रखे गये अधिकांश पद अनुसूचित जातियों और जन-जातियों के साथ-साथ विस्थापित व्यक्तियों के लिए आरक्षित करने की नीति अपनाई है ;
5. कुछ श्रेणियों के विस्थापित व्यक्तियों की भर्ती में आयु तथा चिकित्सा के मानकों में (लम्बाई के बारे में) कुछ छूट भी दी गई है ;

6. बोकारो स्टील लि० चतुर्थ श्रेणी के पदों के लिए प्रवरण समितियों में विस्थापितों (प्रमुख , चास ब्लाक) के एक प्रतिनिधि तथा बिहार सरकार के प्रायोजना भूमि और पुनर्वास निदेशालय के एक अधिकारी को भी रखनी रही है ;

7. विस्थापितों को विभिन्न व्यवसायों में प्रशिक्षित करने के लिए बिहार के विभिन्न औद्योगिक प्रशिक्षण संस्थानों में एक अथवा दो वर्षों के लिए एक शिल्पी प्रशिक्षण योजना भी आरम्भ की गई थी। प्रशिक्षणार्थियों को उन के सफलता पूर्वक प्रशिक्षण पूर्ण कर लेने पर नौकरी की गारंटी दी जाती है ; और

8. वाणिज्यिक / औद्योगिक उपयोग के लिए बुकानों तथा प्लांटों के आवंटन में विस्थापित व्यक्तियों को प्राथमिकता दी जाती है। बिहार सरकार के प्रायोजना भूमि और पुनर्वास निदेशक, धनबाद द्वारा दी गई सूचना के अनुसार ऐसे परिवारों को संख्या जो विस्थापित हुए हैं परन्तु जिन्हें अभी फिर से नहीं बसाया गया है, "शून्य" है।

Persons arrested for manufacturing or selling spurious drugs

2160. SHRI D. G. GAWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons arrested in the country during the year 1977 so far for manufacturing or selling spurious drugs and the parts of the country from where arrested;

(b) what stringent action is proposed to be taken against these persons who played with the life of people; and

(c) the other measures proposed to be taken to make the manufacture and sale of spurious drugs impossible?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Action against Manufacturers of spurious and adulterated drugs

2161. SHRI MD. HAYAT ALI:
SHRI R. KOLANTHAIVELU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) names of the pharmaceutical companies (local and foreign owned) against whom action for manufacturing or selling of the spurious, adulterated and sub-standard drugs have been taken during the period from March 1977 till to-date;

(b) nature of action taken and the penalty imposed on each firm;

(c) whether Government are considering the proposal to eliminate the domination of foreign owned companies in drug industry; and

(d) if so, the measures Govt. proposes to take in meeting the requirement of drugs (in quantity and quality) likely to be affected in eliminating the foreign-owned drug companies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

(c) and (d). This concerns the Minister of Chemicals and Fertiliser and a separate question may please be tabled in his name.

Amendment of Pharmacy Act and Pharmacy (Amendment) Act, 1976

2162. DR. BAPU KALDATY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to amend the Pharmacy Act, 1948, and the Pharmacy (Amendment) Act 1976 for registering the persons practising pharmacy profession since 1947; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No.

(b) Does not arise.

Total production of zinc plates from the Union Carbide (West Bengal) and Agarwal Metal Works (Haryana-Rewari)

2163. DR. VASANT KUMAR PANDIT: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total production of zinc plates by the Union Carbide (West Bengal) and Agarwal Metal Works (Haryana-Rewari) and the need of the zinc sheets/plates per month for industries and for block making;

(b) whether the above two industries have reduced production during the last few months; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The total production of zinc plates by M/s. Union Carbide India Ltd., Calcutta, West Bengal and M/s. Agrawal Metal Works Private Ltd., Rewari,